NATIONAL COMPANY LAW TRIBUNAL NEW DELHI BENCH

(IB)-419(ND)/2017

PRESENT: SMT. INA MALHOTRA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 16.10.2017

NAME OF THE COMPANY: M/s Omni Media Communications Pvt. Ltd. Vs. M/s Jay Polychem India Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 9 of IBC, 2016

S.NO. NAME

DESIGNATION REPRESENTATION SIGNATURE

Present:

Mr. Vaibhav Gaggar, Ms. Jayadeep Kaur and Mr. Arjun Kant, Advocates for the Operational Creditor.

ORDER

Notice to the Respondents, returnable on 23rd October, 2017. Dastian well Affidavit of service be filed.

(Ina Malhotra) Member (J)